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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 148/2025 & CM APPL. 11832/2025

ANIL KUMAR

.....Appellant

Through:

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Anshuman, SPC with Mr. Akash Pathak and Ms. Akanksha Tagra, Advs. for R-1/UOI.

Mr. Somesh Chandra Jha and Ms. Soumya Dwivedi, Advs. for R-2 (NESTS)

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

27.02.2025

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1. LPA 127/2025, which challenges the judgment dated 31 January 2025 of the learned Single Judge which is impugned in the present LPA, stands dismissed by us on 21 February 2025.

2. The judgment completely covers the case. Accordingly, this appeal is also dismissed.

C.HARI SHANKAR, J

AJAY DIGPAUL, J

FEBRUARY 27, 2025/ar

Click here to check corrigendum, if any